

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).6095-6096 of  
2009

DNYANESHWAR RANGANATH BHANDARE & ANR. Petitioner(s)

VERSUS

SADHU DADU SHETTIGAR & ANR. Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned  
Judgment

Date: 26/11/2009 These Petitions were called on for hearing  
today.

For Petitioner(s)

Mr. T. Harish Kumar, Adv.

For Respondent(s)

Mr. Rajiv Shankar Dvivedi, Adv.  
Mr. Praveen Satale, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Respondent Nos. 1 and 2 appear and seek time to file  
counter affidavit. Four weeks time granted.

List the matter on 06.01.2010.

(Ashok Menon)  
Registrar

Ps